

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:1981
ANSWERED ON:04.08.2003
EPFO'S OUTSTANDING
T.M. SELVAGANAPATHI

Will the Minister of LABOUR be pleased to state:

(a) whether the EPFO's total outstandings is Rs.1,511.79 crores, of which Rs.436.60 crores is currently locked up in court cases, Rs.103.84 crores in liquidation proceedings and Rs.269.28 crores in the BIFR, while Rs.370.46 crores is held up for other reasons; and

(b) if so, the remedial steps taken by the Government in this regard?

Answer

MINISTER OF STATE FOR LABOUR AND PARLIAMENTARY AFFAIRS (SHRI SANTOSH GANGWAR)

(a): Yes, Sir. As on 31.03.2003, a sum of Rs.1,511.79 crores is outstanding recovery, out of which Rs.331.61 crores is realisable and the balanced is not immediately realisable due to court cases, BIFR, liquidation etc.

(b): Besides taking action as provided in the Employees' Provident Funds and Miscellaneous Provisions Act, 1952, the following remedial steps have also been taken for recovery of outstanding dues;

(i) Representation in courts has been strengthened.

(ii) The Central Board of Trustees, Employees' Provident Fund has approved setting up of a separate Directorate of Recovery to monitor and co-ordinate recovery work including closer coordination with BIFR, standing counsel of the Organisation etc.